

the mechanism of transfer of resources under modified formula, Special Area Programmes and devolution of non-plan resources by the Finance Commission.

Grants to Khadi and Village Industries in Assam

328. SHRI PROBIN DEKA: Will the PRIME MINISTER be pleased to state:

(a) whether the amount of grants provided during 1991-92 and 1992-93 for development of Khadi and Village Industries in Assam is less than the amount provided during 1989-90 and 1990-91; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF SMALL SCALE INDUSTRIES AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) Does not arise.

Funds Under JRY for West Bengal

329. KUMARI MAMATA BANERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have granted any funds to the Government of West Bengal under Jawahar Rozgar Yojana; and

(b) if so, whether the West Bengal Government have given any report to the Union Government about the utilisation of the money?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOP-

MENT) (SHRI RAMESHWAR THAKUR): (a) and (b). During the current financial year, i. e. 1992-93, central assistance of Rs. 16550.21 lac. has been released to the Government of West Bengal for implementation of Jawahar Rozgar Yojna (JRY). As the expenditure under JRY is required to be shared between the centre and the State in the ratio of 80:20 the corresponding State contribution works out to Rs. 4137.55 lakhs. The State Government has reported utilisation of Rs. 10017.79 lakhs under JRY upto the end of January, 1993.

[*Translation*]

Alleged Corruption in DDA

330. SHRI B.L. SHARMA
PREM:
SHRI PHOOL CHAND
VERMA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have received any complaints regarding the Corruption in the Delhi Development Authority;

(b) if so, the number of complaints received during 1992-93 the number out them disposed of and the number of complaints referred to C.B.I. for further enquiry;

(c) the details of the officers found guilty therein; and

(d) the action taken against them?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) Yes, Sir.

(b) According to DDA during the period from 1.4.1992 to 31.1.1993 thirty eight complaints were received out of which five complaints have been disposed so far. None of these complaints has been referred to CBI for further enquiry by DDA.

(c) and (d). DDA has stated that details of the officials found guilty can only be given after completion of investigation/enquiry on the 33 complaints. However, DDA has issued major penalty charge-sheets to two officials and placed 11 officials under suspension.

[English]

Artificial Rain

331. SHRI AMAR ROYPRADHAN: Will the PRIME MINISTER be pleased to state:

(a) whether there is any special plan to conduct artificial rain experiments;

(b) if so, the details thereof; and

(c) the details of experiments made during the last three years and the extent of success achieved?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b) Indian Institute of Tropical Meteorology, Pune has earlier carried out experiments in artificial rain making. Presently IITM, has no specific plan to conduct artificial rain experiments on its own. However, the institute has been providing technical assistance to the State Governments to its agencies in conducting artificial rain

making operation at their request.

(c) In the year 1990, the Government of Gujarat agreeing to meet the expenses, and advancing funds, sought the technical assistance of the Indian Institute of Tropical Meteorology (IITM), Pune to conduct an experiment in clone seeding. Though this was undertaken during that year, no scientific evaluation was made on artificial rainfall. However, based on a visual estimate, it was noticed that there was about 25% more precipitation in rainfall in the area under experimentation.

Since then occasional enquiries have been received by IITM, Pune since 1991 to date.

Solar, Tidal and Wind Energy

332. SHRI GOPI NATH GAJAPATHI: Will the PRIME MINISTER be pleased to state:

(a) the details of various projects undertaken for production of solar, tidal and wind energy during the Seventh and Eighth Five Year Plans, State-wise;

(b) the progress made so far in the implementation of these projects; and

(c) the funds allocated for the purpose during each of the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCE AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S KRISHNA KUMAR): (a) and (b). The Ministry of Non-Conventional Energy sources is implementing projects programmes of solar thermal, solar photovoltaic and wind energy systems & devices through State Government Departments and Implementing Agencies.